

ITEM NO.101

COURT NO.10

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 1890-1891/2010

ASSOCN. OF VASANTH APPTS. OWNERS

Appellant(s)

VERSUS

V. GOPINANTH AND ORS. & ORS.

Respondent(s)

[PART-HEARD BY HON'BLE K.M. JOSEPH AND HON'BLE PAMIDIGHANTAM SRI NARASIMHA, JJ.]

WITH

C.A. No. 7334/2013 (XII)

C.A. No. 7847-7848/2013 (XII)

W.P.(C) No. 591/2015 (X)

Date : 02-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For parties

Mr. N. Subramaniam, Adv.
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Mr. Vinodh Kanna B., AOR

Mr. T. R. B. Sivakumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Judgment reserved.

Parties are at liberty to file additional written
submissions within a period of one week from today.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER